

RAJYA SABHA [18 December, 2001]

1	2	3	4	5	6	7	8
24.	Uttar Pradesh	821.66	819.15	698.70	753.04	160.60	495.89
25.	West Bengal	80.00	70.79	90.00	197.30	0.00	186.29
26.	Uttaranchal						
27.	Chhattisgarh						
TOTAL		3650.50	3496.29	3258.26	3302.62	651.00	1501.34

\*Upto October 2000-01.

**Employment opportunities in agriculture sector**

†2762. SHRI GOPALSINH G. SOLANKI: (a) the success achieved so far in creation of employment opportunities in the agriculture sector;

(b) the percentage thereof at national level;

(c) whether any scheme has been formulated by the Ministry to attract more employment opportunities in agriculture sector, as compared to other sectors; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV):  
(a) and (b) A statement indicating the number of cultivators, agricultural labourers and other workers associated with agriculture from 1951 to 1991 is given (See below)

(c) and (d) The Government is implementing various schemes, through various implementing agencies/ departments and through the State Governments, for income and employment generation in Agriculture sector including Horticulture, Aquaculture, Animal Husbandry, Poultry, Apiculture, Sericulture, Cottage and Small Scale Agro Processing Industries and other diverse economic activities.

†Original notice of the Question was received in Hindi

**Statement**

**Number of cultivators, agricultural labourers and other workers associated with agriculture from 1951 to 1991**

Year	Cultivators	Agri. Labourers	Other workers	Total
1951	69.9	27.3	42.8	140
1961	99.6	31.5	57.6	188.7
1971	78.2	47.5	54.7	180.4
1981	92.5	55.5	96.6(a)	244.6
1991	110.7	74.6	128.8(a)	314.1

(a) Includes marginal workers.

SOURCE: Registrar General of India, New Delhi.

**Encroachment upon DMS land**

†2763. SHRI RAMA SHANKER KAUSHIK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government had provided land at some point of time to Delhi Milk Scheme for installation of a chilling plant; if so, the details of the area of the said land, its location and its market price;

(b) whether it is a fact that some society has encroached upon this invaluable Government land;

(c) whether Delhi Milk Scheme is helpless in getting the said land vacated, despite its efforts; and

(d) if so, by when Government would get the encroachment removed and hand-over possession of the land to Delhi Milk Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) to (d) Yes, Sir, 38.21 acres of land at 21 places in the States of U.P., Haryana and NCT of Delhi was acquired by DMS to install Milk

†Original notice of the Question was received in Hindi.